

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-150/2020

Lourdes Mascarenhas thr. her P.O.A.

Joan Mascarenhas

... Petitioner

Versus

Naval K.G. School

... Respondent

Mr. Kapil Kerkar, Advocate for the Petitioner.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 20th August, 2020

P. C.:

Heard Mr. Kerkar for the petitioner.

2. Issue notice to the respondent returnable on 07.09.2020. In addition to the usual mode of service private service/service by email is permitted.

3. The concerned respondent, to try and file response to this petition because, subject to constraints of time, we will consider disposing of this petition finally at the stage of admission.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.